

**THE HIGH COURT OF ORISSA, CUTTACK**

**N O T I C E**

**As directed, it is hereby informed that Hon'ble Dr. Justice B.R. Sarangi will be the Vacation Judge during the Durga Puja Holidays, 2022.**

**Urgent case(s), if any, may be moved before the Hon'ble Vacation Judge during the Puja Holidays.**

**Cases filed on or after 26<sup>th</sup> September, 2022 will be treated as urgent matters during the Puja Holidays.**

**Urgent applications which can not await reopening of the Court will be filed before the Deputy Registrar(Judicial)/ Officer-in-Charge between 11.00 A.M. and 12.00 Noon during the working days of the Durga Puja Holidays i.e., on 01.10.2022, 06.10.2022 & 07.10.2022.**

**BY ORDER,**

**THE HIGH COURT OF ORISSA:**

**Sd/- S.K.Mishra**

**CUTTACK**

**30/09/2022**

**THE 30<sup>TH</sup> OCTOBER, 2022**

**REGISTRAR(JUDICIAL)**

**ORISSA HIGH COURT: CUTTACK**

**N O T I C E**

As directed, it is hereby informed that during the ensuing Puja Holidays of the Court, the High Court Office will function from 11.A.M.to 3.00 P.M on 01.10.2022, 06.10.2022 & 07.10.2022.

The days, i.e.,06.10.2022 & 07.10.2022 are treated as compulsory period of duty for all the members of the staff of the Judicial Sections, Superintendents, SOs., ASOs, Court Masters, Peons, Court Peons working in the Judicial Departments, Officers-in-Charge and Staff of Computer Section, Superintendents and Typists working in Type Section, Superintendents and Staff of Copying Deptt., Duftaries and Peons in charge of Roneo and Copy Printer and the Staff of Generator Wing for the purpose of preparation and finalisation of the Cause Lists for the reopening week commencing from 10.10.2022.

**BY ORDER**

**THE HIGH COURT OF ORISSA:**

**Sd/- S.K.Mishra**

**CUTTACK.**

**30/09/2022**

**THE 30<sup>TH</sup> SEPTEMBER,2022.**

**REGISTRAR(JUDICIAL)**